GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

RAJYA SABHA STARRED QUESTION NO. 88 ANSWERED ON 14.12.2022

Status of Government schools in the country

88 # Shri Sanjay Singh:

Will the Minister of *Education* be pleased to state:

- (a) the percentage of Government schools in the country at present having the facilities of computer, internet connection, library and playground;
- (b) the shutting down of Government schools and declining student enrollment in the country, during last three years, State-wise and the year-wise details thereof and the reasons therefor;
- (c) the percentage of Government schools facing shortage of teachers during the said period, the State-wise and year-wise details of the vacant posts; and
- (d) the increase in the enrollment of students in the private schools, State-wise details thereof?

ANSWER

THE MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 88 FOR REPLY ON 14TH DECEMBER, 2022 ASKED BY HON'BLE MP SHRI SANJAY SINGH REGARDING STATUS OF GOVERNMENT SCHOOLS IN THE COUNTRY

(a): As per UDISE+ 2021-22, 37.7% of Government Schools have Computer facilities, 24.2% Government schools have internet connection, 91.3% Government schools have library and 72.6% Government schools have playground.

(b) to (d): The State/UT-wise details of Government schools and their enrollment from 2019-20 to 2021-22 as per UDISE+ 2021-22 is at **Annexure-I**. The State/UT-wise details of teachers vacancy are at **Annexure-II**. The State/UT-wise details of enrollment in the private schools from 2019-20 to 2021-22 as per UDISE+ 2021-22 is at **Annexure-III**.

Education is in the Concurrent list of the Constitution and majority of the school are under the administrative control of respective State Government and UT Administration and the opening and closing of schools are within the purview of respective State Government and UT Administration. There has been a gradual increase in enrollment in the last 3 years in the Government Schools and the enrollment in the private schools has been in the decline in the last 3 years. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance to Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms. Further, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and compulsory elementary education to every child and will ensure availability of neighbourhood schools.

The Department of School Education and Literacy with effect from 2018-19 has launched an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha. The scheme has now been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the scheme, financial assistance is provided to States and UTs for undertaking various activities for universalisation of school education including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, ICT Labs, Libraries, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free text books and free uniforms to eligible

children at elementary level of education, transport allowance and undertaking enrollment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

The recruitment, service conditions and deployment of teachers of the State/UT Government schools is under the administrative control of respective State and UT Government. The recruitment of teachers in schools is a continuous process and the vacancies keep arising due to retirement, resignation and additional requirements on account of enhanced students' strength/new schools. However, the Ministry of Education regularly requests the State and UT Governments for filling-up the vacant posts of teachers and their rational deployment, through review meetings and advisories from time to time. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil-Teacher Ratio (PTR) as per the prescribed norms for various levels of schooling.

ANNEXURE REFERRED TO IN REPLY TO PART (b) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 88 FOR REPLY ON 14TH DECEMBER, 2022 ASKED BY HON'BLE MP SHRI SANJAY SINGH REGARDING STATUS OF GOVERNMENT SCHOOLS IN THE COUNTRY

The statement showing State/UT-wise details of Government schools and their enrollment from 2019-20 to 2021-22, as per UDISE+ 2021-22

SI. No.	Name of State/UT	2019-20		2020-21		2021-22	
		Government schools	Enrollment	Government schools	Enrollment	Government schools	Enrollment
1	Andaman and Nicobar Islands	342	51905	342	49943	342	51168
2	Andhra Pradesh	45115	4042535	45145	4627208	45137	4696207
3	Arunachal Pradesh	3056	213421	3061	234914	2985	233908
4	Assam	47157	5031895	46749	5097436	45490	5277671
5	Bihar	72610	19579263	75555	20874968	75558	21989445
6	Chandigarh	121	152561	121	153489	123	165156
7	Chhattisgarh	48547	4000147	48619	4042244	48743	4262053
8	Dadra and Nagar Haveli	300	61015	407	94162	200	01026
9	Daman and Diu	109	22139	407	84162	388	91026
10	Delhi	2767	2409441	2751	2542240	2762	2796676
11	Goa	827	43547	821	42857	814	42932
12	Gujarat	35040	5295130	34967	5334822	34699	5570875
13	Haryana	14484	2131579	14563	2232333	14562	2602484
14	Himachal Pradesh	15398	851783	15391	847735	15380	900749
15	Jammu and Kashmir	23165	1271045	23167	1324301	23173	1473368
16	Jharkhand	35931	4810045	35888	4873009	35840	5242868
17	Karnataka	49834	4906231	49791	5031606	49679	5445989
18	Kerala	5014	1725686	5020	1757209	5010	1862020
19	Ladakh	913	27072	915	28744	838	29312
20	Lakshadweep	45	12606	45	13114	38	13586
21	Madhya Pradesh	99411	9119353	99152	8904779	92695	9429734
22	Maharashtra	65886	5646319	65734	5594726	65639	5853094
23	Manipur	2876	199958	2878	201758	2889	216636
24	Meghalaya	7799	478070	7795	482425	7783	477232
25	Mizoram	2552	127509	2558	132230	2563	143345
26	Nagaland	2011	174882	1975	171747	1960	170219
27	Odisha	53260	5514876	50256	5213350	49072	5255198
28	Puducherry	422	83809	422	87867	422	97368
29	Punjab	19377	2686786	19330	2876825	19259	3090436
30	Rajasthan	67660	8521720	68813	8955632	68948	9912280
31	Sikkim	851	89876	851	85980	864	84411
32	Tamil Nadu	37579	4593422	37589	4775207	37636	5314845
33	Telangana	30001	2837635	30015	2896974	30023	3303699
34	Tripura	4275	562047	4265	536724	4262	542892
35	Uttar Pradesh	137638	16857549	137068	17576345	137024	19056651
36	Uttarakhand	16741	941454	16651	916631	16484	980808
37	West Bengal	83456	15857323	83379	16303026	83302	16564139
Indi	a	1032570	130931634	1032049	134904560	1022386	143240480

Source: UDISE+ 2021-22

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The statement showing State/UT-wise details of vacancy of teachers in Government schools from 2019-20 to 2021-22

SI. No.)-21		2
	State/UTs	Number of Teachers Posts vacant	% of teachers posts vacant	Number of Teachers Posts vacant	% of teachers posts vacant	Number of Teachers Posts vacant	% of teachers posts vacant
1.	A&N Islands	809	18.40	825	18.76	1116	25.55
2.	Andhra Pradesh	56739	23.68	35358	14.01	50677	19.64
3.	Arunachal Pradesh	502	2.96	556	2.96	492	2.58
4.	Assam	30733	12.53	13247	5.12	15050	5.84
5.	Bihar	271207	38.33	279088	40.32	253890	39.40
6.	Chandigarh	834	13.87	874	14.87	1256	21.44
7.	Chhattisgarh	73542	29.06	66541	26.09	64824	22.27
	Dadra Nagar Haveli & Daman & Diu	546	16.65	515	15.71	451	13.56
9.	Delhi	14408	18.81	7541	9.01	6247	8.28
10.	Goa	42	1.08	572	19.51	202	7.40
11.	Gujarat	5709	2.56	6393	2.88	14767	5.84
	Haryana	9643	9.30	11950	10.90	13563	12.30
	Himachal Pradesh	1843	3.02	6519	8.61	2120	2.89
14.	Jammu & Kashmir	14641	11.16	22068	16.39	24905	18.56
15.	Jharkhand	87117	37.33	98190	40.49	91934	42.05
16.	Karnataka	22200	8.46	34079	14.62	141358	57.57
17.	Kerala	5804	3.55	1926	2.79	1815	2.63
18.	Ladakh	0	0.00	221	3.53	486	8.44
19.	Lakshadweep	59	7.95	83	10.11	125	13.59
	Madhya Pradesh	103722	23.04	100134	20.73	98562	20.47
21.	Maharashtra	26200	7.79	4359	1.29	11723	3.88
22.	Manipur	1724	8.24	2806	14.02	2437	11.35
	Meghalaya	1906	7.37	1	0.00	104	0.50
	Mizoram	110	2.32	2	0.02	0	0.00
25.	Nagaland	643	3.15	309	1.56	87	0.44
	Odisha	8285	3.09	15071	5.49	3614	1.35
27.	Puducherry	1280	18.95	1353	24.65	2138	39.94
	Punjab	3390	2.80	3429	2.50	1207	0.88
	Rajasthan	111092	23.88	49914	11.80	35996	8.11
30.	Sikkim	357	3.50	5334	57.19	0	0.00
31.	Tamil Nadu	5155	2.08	3419	1.51	8038	2.79
	Telangana	17686	12.73	20024	13.66	18588	12.32
33.	Tripura	5652	12.19	1718	4.48	9307	22.28
	Uttar Pradesh	502045	55.04	219386	29.02	298490	39.13
	Uttarakhand	16076	20.01	20082	25.44	21390	33.40
	West Bengal	70412	13.46	75599	11.70	57814	8.53

Source: -AWP&B of Samagra Shiksha

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The statement showing State/UT-wise details of enrollment in the private schools from 2019-20 to 2021-22, as per UDISE+ 2021-22

CL No	State /IT	Total Enrollment				
Sl. No.	State/UT	2019-20	2020-21	2021-22		
1.	Andaman and Nicobar Islands	23076	22089	20802		
2.	Andhra Pradesh	4007299	3505297	3321792		
3.	Arunachal Pradesh	111958	88144	94940		
4.	Assam	1640289	1647409	1595135		
5.	Bihar	3350418	3389583	3306257		
6.	Chandigarh	94069	91576	88519		
7.	Chhattisgarh	1932268	1824071	1643600		
8.	Dadra and Nagar Haveli	26068	27276	25000		
9.	Daman and Diu	15575	37376	35223		
10.	Delhi	1908759	1781795	1624522		
11.	Goa	43585	40382	39113		
12.	Gujarat	4708909	4376834	4155768		
13.	Haryana	3711339	3440885	3301867		
14.	Himachal Pradesh	630841	579342	536204		
15.	Jammu and Kashmir	1260284	1240551	1235033		
16.	Jharkhand	1366963	1355868	1307487		
17.	Karnataka	5685875	5317640	5153185		
18.	Kerala	1821731	1735940	1624221		
19.	Ladakh	29135	29691	29758		
20.	Lakshadweep	0	0	0		
21.	Madhya Pradesh	7288066	7094440	6523496		
22.	Maharashtra	6663311	6537755	6392405		
23.	Manipur	462744	461572	430166		
24.	Meghalaya	263365	263613	265667		
25.	Mizoram	152137	142674	137212		
26.	Nagaland	286077	278271	273491		
27.	Odisha	1494954	1627444	1361051		
28.	Puducherry	160188	150076	133980		
29.	Punjab	3345863	3235701	2864397		
30.	Rajasthan	9242216	8732616	7584938		
31.	Sikkim	48833	47612	47581		
32.	Tamil Nadu	6415398	5909228	5229947		
33.	Telangana	3984609	3964350	3514338		
34.	Tripura	129352	126502	129032		
35.	Uttar Pradesh	22069303	22056925	21095448		
36.	Uttarakhand	1298229	1282798	1238714		
37.	West Bengal	2536216	2741032	1936027		
	India	98209302	95157082	88271316		

Source: UDISE+ 2021-22